



Government of Jammu and Kashmir
Home Department
Civil Secretariat, J&K Srinagar/Jammu

Notification

Srinagar, the 08th June, 2017

SRO 238 .-In exercise of the powers conferred by sub-section (2) of section 9 of the Maneuvers, Field Firing and Artillery Practice Act, 1938, the Government of Jammu and Kashmir authorizes the carrying out of the Field Firing and Artillery Practice throughout the area notified vide SRO notification 237 dated 08-06-2017 for a period of 10 years with effect from 28.02.2010.

By Order of the Government of Jammu and Kashmir.

Sd/-

(R.K Goyal)IAS

Principal Secretary to Government
Home Department

No. Home/CL-116/84

Dated: 08.06.2017

Copy to the:

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Jammu.
3. Commissioner/Secretary to Government, Revenue Department.
4. Secretary to Government, Department of Law, Justice & Parliamentary Affairs.
5. Deputy Commissioner, Udhampur.
6. Principal Director, Defence Estates, Northern Command
7. Special Secretary to Chief Secretary, J&K.
8. Joint Director Information, Jammu with the request to publish the notice in at least two leading local daily news papers.
9. HQ Northern Command C/o 56 APO.
10. Commandant, BSF Subsidiary, Training Centre, Dhar Road, Udhampur.
11. General Manager, Ranbir Government Press, Srinagar for publication.
12. Private Secretary to Principal Secretary, Home Department.
13. Incharge Website Home Department/GAD.
14. Stock File.

(Mushtaq Ahmad)KAS

Deputy Secretary to Government
Home Department

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08/6/17